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## M/s Novous Abasan Pvt. Ltd Vs Dakshineswar Saptarshi Welfare Society & Anr

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 19, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Sanjoy Kumar Ghosh, Rupali S. Ghosh, Rajesh Biswas

Final Decision: Dismissed

**Judgement**